

**TAXATION ENQUIRY COMMISSION**

43. **Shri N. B. Chowdhury**: Will the Minister of Finance be pleased to state when the report of the Taxation Enquiry Commission would be published?

**The Minister of Finance (Shri C. D. Deshmukh)**: I hope to have it published in the next few days.

**DRAMATIC INSTITUTE IN WEST BENGAL**

44. **Shri N. B. Chowdhury**: Will the Minister of Education be pleased to state:

(a) whether any grants have been made to any Dramatic or Music Institution in West Bengal during the current financial year; and

(b) if so, their names and the amounts given to them?

**The Minister of Education and Natural Resources and Scientific Research (Maulana Azad)**: (a) and (b). A grant of Rs. 5,000/- was given to the Children's Little Theatre, Calcutta.

**Ex-SERVICEMEN**

45. **Shri Karni Singhji**: Will the Minister of Defence be pleased to state:

(a) the number of the ex-servicemen released from former Indian States Forces in Rajasthan and particularly in the Bikaner Division who have been provided with land, (in terms of bighas), both in irrigated and non-irrigated areas from 1st April, 1949 to 31st March 1954;

(b) the amount of money advanced to Rajasthan out of the sum earmarked for grants to the States for the purpose or rehabilitation of ex-servicemen; and

(c) how this money has been spent by the Rajasthan Government?

**The Minister of Defence (Dr. Katju)**: (a) and (c). The information has been called for from the Government of Rajasthan and will be placed on the Table of the House as soon as it becomes available.

(b) Rs. 1,38,500/-.

46. **Shri Bishwa Nath Roy**: Will the Minister of Natural Resources and Scientific Research be pleased to refer to the reply given to Starred Question No. 1091 on the 13th December, 1954 and state whether actual work for exploiting the coal-deposits in Singrauli-Kota area in Mirzapur District (U.P.) has started?

**The Minister of Natural Resources (Shri K. D. Malaviya)**: Exploitation of minerals is the responsibility of the State Governments. The Government of Uttar Pradesh have stated that actual work of exploitation of the coal deposits in question has not yet started and that the matter is still under consideration.

**FOREIGN INVESTMENT**

47. **Shri D. C. Sharma**: Will the Minister of Finance be pleased to lay a statement on the Table of the House showing:

(a) the amount of foreign capital invested in Tea industry in India; and

(b) the amount of profits remitted out of India in the years 1952, 1953 and 1954 on that account?

**The Minister of Finance (Shri C. D. Deshmukh)**: (a) According to the Census of India's Foreign Liabilities and Assets published by the Reserve Bank in 1950, the total foreign investment in the tea industry amounted to Rs. 51.60 crores as on the 30th June, 1948. Figures subsequent to this date are not yet available. The Reserve Bank has, at present, on hand a survey of foreign investments